

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229-IA/1453(AHM)2023
in
CP(IB)/138(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Manoj N Patel

.....Applicant

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Ravi Pahwa, Adv.
For the FC : Ms. Ridhi Vadgama, Adv. for Mr. Ritesh Patadia, Adv.
For the PG : Mr. Harmish Shah, Adv.

ORDER

IA/1453(AHM)2023

Heard Ld. Counsel for RP, Bank and PG.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)